

that the militants, who have surrendered, do not find it attractive to join militancy again. Besides, the Government is also implementing a special scheme for surrender-cum-rehabilitation of militants for the State of Manipur *w.e.f.* 1.12.2012. As per revised policy of surrender-cum-rehabilitation, one time grant/money, monthly stipend, incentives for weapons etc. are given to the surrenderees as a rehabilitation package. The surrenderees are initially lodged in rehabilitation camps where they are imparted training in a trade/vocation of their liking or befitting their aptitude.

(c) and (d) Pursuant to this policy of the Government, total 8119 cadres of various insurgent groups of NE Region have surrendered during the period from 2005 to 2014 (up to 15.11.2014) for joining the mainstream of National life. The State-wise breakup is as under:-

State	Extremist surrendered during the period from 2005 to 2014 (up to 15.11.2014)
Arunachal Pradesh	187
Assam	3819
Manipur	1341
Meghalaya	285
Mizoram	1062
Nagaland	60
Tripura	1365

#### **Identifying citizens while preparing NPR**

378. DR. T.N. SEEMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has developed any mechanism to identify the 'citizens' and 'non-citizens' while preparing the National Population Register (NPR);

(b) if so, the details thereof;

(c) whether Government is aware and has received representations that there is lack of clarity about the role of Aadhar amongst citizens;

(d) if so, the reasons therefor;

(e) whether Government is planning to merge existing Aadhar database to the NPR and ensure an address verification as per security norms;

- (f) if so, the details thereof;
- (g) whether any time-frame has been fixed to complete the NPR; and
- (h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) No, Sir. NPR is a register of all the usual residents which include citizens and noncitizens as well. The NPR is the first step towards creation of National Register of Indian Citizens (NRIC) by verifying the citizenship status of every usual residents.

- (b) Question does not arise.
- (c) and (d) No such representation has been received.
- (e) There is no such proposal under consideration of the Government.
- (f) Question does not arise.

(g) and (h) The biometrics enrolment in the 12 NPR States/UTs, namely; J&K, Nagaland, Manipur, Mizoram, Meghalaya, Assam, West Bengal, Orissa, Arunachal Pradesh, Lakshadweep, Tamil Nadu and Dadra and Nagar Haveli will be completed by June, 2015.

#### **ITBP unable to procure equipments**

379. DR. K.P. RAMALINGAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Indo-Tibetan Border Police (ITBP) has not been able to make a single procurement of necessary equipment during the last three years;
- (b) if so, the reasons therefor;
- (c) whether it is also a fact that the elite force guarding Sino-Indian border is short of 500 vehicles and has been meeting its requirement by rigging old ones; and
- (d) whether it is also a fact that Government is considering to honour martyr status to ITBP jawans who die in the line of duty as demanded by it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) ITBP has procured various equipments as per its requirement and availability of funds during the period.